

R.O.C.No. 57094-A/2020/B2

CIVIL JUDGE
TRANSFER & POSTING



NOTIFICATION No. 132 / 2020

The Government in G.O.Ms.No.50, Home(Cts.III) Department, dated 22.01.2020, had issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court, Thandarampattu in Tiruvannamalai District.

Thiru. A.Kannan, Judicial Magistrate Additional Mahila Court, Tiruvannamalai, is transferred and posted as District Munsif-cum-Judicial Magistrate, Thandarampattu, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED: 03.11.2020.

Sd/-C.Kumarappan
REGISTRAR GENERAL